

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2924

ANSWERED ON:06.08.2015

Service Lane Parallel to Toll Plazas

Choudhary Shri Ram Tahal;Jadhav Shri Prataprao Ganpatrao;M. Smt. Vasanthi;Prabakaran Shri K.R.P.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that the persons living in the nearby villages has to use toll plaza as all other roads have been closed;
- (b) if so, the reasons therefor;
- (c) whether the Government has obtained permission from the local administration to close such routes parallel to the toll plazas;
- (d) if not, the basis on which the said routes have been closed; and
- (e) the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) No, Madam. As per National Highways Fee (Determination of Rates and Collection) Rules, 2008 as amended where service road or alternative road is not available local users may opt for monthly passes at concessional rates, for vehicle which are not under exempted categories.

(b) to (e) Does not arise.
